

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

IN THE MATTER OF:

Anjana Sanghi & Ors.

...Appellants

Versus

Gireesh Kumar Sanghi & Ors.

...Respondents

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Mr. Anirudh Wadhwa, Mr Abhishek Iyer and
Mr. Lakshya Kampani , Advocates.**

For Respondent: Mr. Yogesh Jagia, Advocate for R-1 to R-5 & R-9.

O R D E R

(Virtual Mode)

23.07.2020

It is represented on behalf of the Learned Counsel for the Respondent Nos. 1-5 and 9 that he will file the 'Reply-Affidavit' during the course of the day before the office of the Registry. As such, this Appellate Tribunal directs the Learned Counsel for the Respondent Nos. 1-5 and 9 to serve the copy of the 'Reply-Affidavit' to the Learned Counsel for the Appellants and other Respondents well in advance. If the 'Reply-Affidavits' of R-1 to R-5 and R-9 are filed today by the said Learned Counsel for the Respondent, then, Rejoinder, if any, may be filed by the Appellants within a week thereafter.

The Registry is directed to list the matter on **18th August, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**